

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 62 of 2013 &  
I.A. Nos. 99 of 2013 and 109 of 2013

Dated: 1<sup>st</sup> April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

PTC India Ltd. .... Appellant (s)  
Versus

Gujarat Electricity Regulatory Commission  
& Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Rajiv Bharadwaj  
Mr. Ravi Kishore  
Mr. vishal Anand  
Mr. Varun Pathak  
Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2

ORDER

I.A. Nos. 99 and 109 of 2013

We have heard the learned counsel for the parties in I.A.

The learned counsel for the Appellant seeks some time for getting further instructions in the matter.

Post the I.A. Nos. 99 & 109 of 2013 on 08.04.2013.

(V.J. Talwar)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

ts/rkt